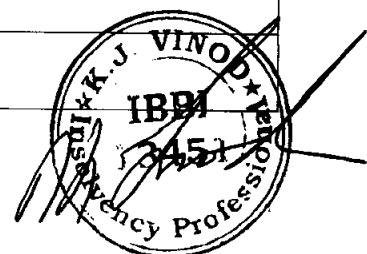


**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****SUARNABHOOMI INFRA DEVELOPERS PRIVATE LIMITED OPERATING IN  
REAL ESTATE AT HYDERABAD.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

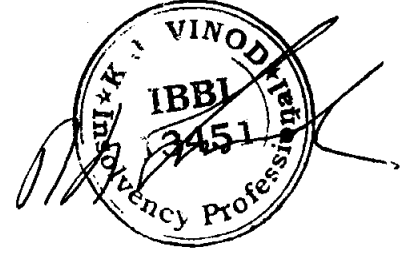
<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Suvarnabhoomi Infra Developers Private Limited. CIN-U70100AP2016PTC103390 PAN-AAXCS1750P
2.	Address of the registered office	Door No 50-22-12, Flat No 201 Sri Balaji Residency, TPT Colony, Seet, Hammadhara, Visakhapatnam, Andhra Pradesh. PIN 530013.  <b>Administrative office</b> 8-2-680/3, 3rd Floor, KrishnaRaj Towers, Road No. 12, opp. SBI Bank, Banjara Hills, Hyderabad, Telangana PIN 500028.
3.	URL of website	<a href="https://suvarnabhoomiinfra.com/">https://suvarnabhoomiinfra.com/</a>
4.	Details of place where majority of fixed assets are located	Administrative office 8-2-680/3, 3rd Floor, KrishnaRaj Towers, Road No. 12, opp. SBI Bank, Banjara Hills, Hyderabad, Telangana PIN 500028.
5.	Installed capacity of main products/ services	Not applicable.
6.	Quantity and value of main products/ services sold in last financial year	Made available on request
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Made available on request
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Made available on request
10.	Last date for receipt of expression of interest	02-06-2026
11.	Date of issue of provisional list of prospective resolution applicants	12-06-2026
12.	Last date for submission of objections to provisional list	17-06-2026



13.	Date of issue of final list of prospective resolution applicants	27-6-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02-07-2026
15.	Last date for submission of resolution plans	01-08-2026
16.	Process email id to submit Expression of Interest	sidpl.cirp@gmail.com

Dated 18-05-2026

Place-Chennai



K.J. Vinod  
Resolution Professional  
E-mail ID:- sidpl.cirp@gmail.com  
AFA No AA3/13451/02/300626/301325 Valid up to 30-06-2026.  
IBBI Registration No: IBBI/IPA-003/ICAI-N-00291/2020-2021/13451